

HARYANA LEGISLATIVE ASSEMBLY

August Session 2025

Starred Question 22nd August, 2025

Total Question - 20

To Start the Construction Work of Road

*1 Sh. Sunil Satpal Sangwan (Dadri):

Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the road form Charkhi Dadri to Kherdi Mod (Dadri-Rohtak road) is in a very dilapidated condition and the tender for the same has been invited recently; if so the time by which the construction work of abovesaid road is likely to be started?

Construction of Government College Building

*2 Sh. Naresh Selwal (Uklana):

Will the Higher Education Minister be pleased to state: -

- a) the year in which the Government College at Agroha was started and the details of building in which it is presently functioning;
- b) the reasons for not constructing its own building so far; and
- c) the time by which the building of abovesaid college is likely to be constructed?

To Refund the Deposit Money of Applicants

*3 Sh. Kanwar Singh (Mahendragarh):

Will the Chief Minister be pleased to state: -

- a) whether it is a fact that under the scheme floated by the Housing Board for allotment of flats to ex-servicemen in the year 2013—14 or thereafter, the applicants deposited money but many of them have not been allotted flats so far nor their money has been refunded; and
- b) if so, the number of such applicants whose money has not been refunded togetherwith the time by which their money is likely to be refunded?

To Construct the Underpasses

*4 Sh. Parmod Kumar Vij (Panipat City):

Will the Urban Local Bodies Minister be pleased to state: -

- (a) the number of railway underpasses currently under construction by the Municipal Corporation, Panipat on a deposit work basis alongwith their estimated cost;
- (b) the number of railway underpasses that have been completed; and
- (c) the details of the under construction railway underpasses togetherwith the time by which these are likely to be constructed?

To Repair the Roads

*5 Sh. Induraj Singh Narwal (Baroda):

Will the Public Works (B&R) Minister be pleased to state:

- a) whether the Gohana—Baroda—Julana road in Baroda Assembly Constituency has become completely dilapidated and the estimate for its repair has already been sent to the Head Office;
- b) if so, the time by which funds are likely to be sanctioned and the construction work of abovesaid road is likely to be started;

- c) the number of 12 feet and 18 feet wide roads under the PWD Department in Baroda Assembly Constituency, which are in poor condition togetherwith the time by which these are likely to be repaired; and
- d) whether there is any proposal under consideration of the Government to widen the 12 feet wide roads upto 18 feet in Baroda Assembly Constituency; if so the details thereof?

To Establish a New District Library

*6 श्री बलवान सिंह दौलतपुरिया (फतेहाबाद)ः

Will the Higher Education Minister be pleased to state: -

- a) whether it is a fact that an announcement has been made by the Government to establish a new District Library at Fatehabad city;
- b) whether the land for the construction of said library has been identified by the Government; if so, the details thereof togetherwith the time by which the construction work of the building of abovesaid library is likely to be started; and
- c) if not, the time by which the land for establishment of such library is likely to be identified?

Status of Recruitment in Haryana Police

*7 Sh. Kuldeep Vats (Badli):

Will the Chief Minister be pleased to state: -

- a) whether it is a fact that the Haryana Staff Selection Commission (HSSC) had issued a recruitment notice for 5600 posts in Haryana Police on 17 August 2024, just before the enforcement of Model Code of Conduct for Assembly elections in State and the applications for such recruitment were also submitted; and
- b) if so, the reasons for not initiating the process of aforementioned recruitment so far togetherwith the steps are being taken by the Government in regard to the process of abovesaid recruitment?

To Remove Rule 7-A from Villages

*8 Sh. Anil Yadav (Kosli):

Will the Chief Minister be pleased to state: -

- a) whether it is a fact that Gram Panchayats exits in villages Kosli, Bhakli, Nathera, Kanharwas, Bhurthala, and Sahadatnagar of Kosli Assembly Constituency but there is no Municipal Committee;
- b) whether it is also a fact that Rule 7-A is in force in these villages due to which farmers cannot sell or purchase their land; and
- c) whether there is any proposal under consideration of the Government to remove Rule 7-A from the abovesaid villages; if so, the time by which it is likely to be removed?

To Solve the Problem of Waterlogging

*9 Sh. Mool Chand Sharma (Ballabgarh):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that waterlogging occurs every year during the rainy season in Sector-22, Sector-23, Sanjay Colony and from Ballabgarh-Sohna Road, Sector-55 T-point upto Sector-22 of Ballabgarh, causing up to one foot of water to enter the houses of sector and colony residents; and
- b) if so, the details of the measures planned by the Municipal Corporation to permanently solve the abovesaid problem?

Upgradation of Drainage and Sewerage Infrastructure

*10 Chaudhary Akram Khan (Jagadhari):

Will the Public Health Engineering Minister be pleased to state:

- a) the steps, which are being taken by the Government to upgrade the drainage and sewerage infrastructure in Jagadhri city so as to prevent waterlogging during the rainy season; and
- b) the time by which any proposed solution in this regard is likely to be

implemented?

To Construct Track and Install Lights

*11 Sh. Vinod Bhayana (Hansi):

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to construct track and install lights on the *Baggi Lot* road alongside the canal at Sisai Bridge in Hansi city; and
- b) if so, the time by which the abovesaid proposal is likely to be materialized?

Shortage of Support Staff in Hospital

*12 Sh. Ghanshyam Dass (Yamunanagar):

Will the Health Minister be pleased to state: -

- a) whether it is a fact that Mukand Lal District Civil Hospital, Yamunanagar has been upgraded to a 200-bedded facility but the support staff (Class IV/Group D employees) is still sanctioned as per the earlier 100-bedded status;
- b) the sanctioned and in-position strength of HKRN employees in the said hospital togetherwith the shortfall; and
- c) the time by which the remaining vacancies of the support staff in abovesaid hospital are likely to be filled-up?

To Construct Bhambhur Minor

*13 Sh. Arjun Chautala (Rania):

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to construct Bhambhur minor in order to meet the shortage of irrigation water in Rania Assembly Constituency; and
- b) if so, the time by which it is likely to be constructed?

Numbers of Cases of Threat and Extortion

*14 Sh. Aditya Devilal (Dabwali):

Will the Chief Minister be pleased to state: -

- a) the number of cases registered in the State during the last year related to threats and extortion through phone calls togetherwith the number of cases in which arrests have been made by the Government; and
- b) whether the Government has any effective system for call interception or cyber surveillance?

To Establish an I.I.T.

*15 Sh. Umed Singh (Badhra):

Will the Higher Education Minister be pleased to state: -

- a) whether it is a fact that the Government of India has approved the proposal to establish an Indian Institute of Technology (IIT) in the State;
- b) whether there is any proposal under consideration of the Government to set-up the said IIT in Charkhi Dadri district, particularly in Badhra Assembly Constituency, which is presently deprived of any major higher education institution; and
- c) if so, the time by which it is likely to be established?

To Construct the Building of Government College

*16 Sh. Chander Parkash (Adampur):

Will the Higher Education Minister be pleased to state: -

- a) whether it is a fact that the Government College of Balsamand in District Hisar has been functioning in a Primary School building since beginning; and
- b) if so, whether there is any proposal under consideration of Government to construct the building of abovesaid college togetherwith the time by which the construction work of abovesaid college is likely to started and completed?

Action Taken to Repair the Roads

*17 Smt. Pooja (Mullana):

Will the Public Works (B&R) Minister be pleased to state:

- a) whether it is a fact that an announcement was made by the Government to repair all the roads of State by the month of June, 2025;
- b) if so, whether the abovesaid announcement has been fulfilled by the Government; and
- c) if not, the reasons therefor togetherwith the status of repair of roads falling under the Mullana Assembly Constituency?

To Regularize the Un-authorized Colonies

*18 Sh. Satish Kumar Phagna (Faridabad NIT):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to regularize the unauthorized colonies falling under the Faridabad NIT Assembly Constituency; and
- b) if so, the time by which all such colonies are likely to be regularized togetherwith the details thereof?

To Complete the Construction Work of Culvert

*19 Smt. Renu Bala (Sadhaura):

Will the Public Works (B&R) Minister be pleased to state the time by which the construction work of the culvert on Pabni road in Sadhaura Assembly Constituency is likely to be completed togetherwith the details thereof?

To Solve the Problem in Auto Market

*20 Sh. Gokul Setia (Sirsa):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that the development of Auto Market, Sirsa has been neglected for a long time and the roads in the market are in poor condition, waterlogging occurs during rains and garbage is dumped in the open; and
- b) if so, the steps taken or likely to be taken by the Government to solve the abovesaid problems?
